

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos. 21584-21585/2019

[Arising out of impugned final judgment and order dated 14-05-2018 in CMRA No. 4/2018 and 22-02-2018 in SPLA No. 818/2008 passed by the High Court of Judicature at Allahabad]

MADHURANDRA MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 125984/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Shailja Nanda Mishra, Adv.
Mr. D. K. Devesh, AOR

For Respondent(s) Ms. Sakshi Kakkar, AOR
Mr. Anchit Singla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)